

Annexure 3

Name of Corporate Debtor : SU Toll Road Pvt Ltd

Date of Commencemnt of CIRP : 18 August 2025

(Version 1: Pursuant to claims received as on 2 September 2025)

List of Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted provisionally*	Financial Debt	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	State Bank of India	02-09-2025	3,57,22,38,737	3,57,22,38,737	Secured	Yes		No	46.15%	-	-	-	-	
2	Phoenix ARC Pvt Ltd	01-09-2025	1,96,19,16,715	1,96,19,16,715	Secured	Yes		No	25.34%	-	-	-	-	
3	Punjab National Bank	20-08-2025	1,30,77,55,517	1,30,77,55,517	Secured	Yes		No	16.89%	-	-	-	-	
4	Bank of Baroda	21-08-2025	89,89,89,087	89,89,89,087	Secured	Yes		No	11.61%	-	-	-	-	
	Total		7,74,09,00,056	7,74,09,00,056		-			100.00%	-	-	-	-	

*Note: The claims are provisionally admitted subject to further verification. This shall be updated periodically based on additional information received by IRP / RP if any